

Item-21

M.A. 974/2004 IN  
O.A. 154/2003

12.5.2004

(3)

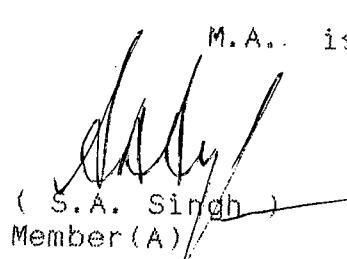
Present: Applicant in person

Shri Rajeev Bansal, counsel for respondents

M.A. 974/2004

The respondents' learned counsel states that they intend to comply with the directions. They are calculating the amount and prays for two months' time to comply with the directions. Allowed as prayed.

M.A. is disposed of.

  
( S.A. Singh )  
Member (A)

  
( V.S. Aggarwal )  
Chairman.

/dkm/